

Central Administrative Tribunal, Principal Bench

Original Application No. 942 of 2000  
M.A. No. 1207 of 2000

6

New Delhi, this the 11th day of August, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri M.L. Parashar  
working as Technical Officer (B)  
Defence Science Centre  
Metcalfe House  
Delhi-110054

2. Shri V.K. Dass  
Technical Officer (B)  
Defence Science Centre  
Metcalfe House  
Delhi-110054

3. Shri P.L. Mehrotra  
Technical Officer (B)  
Defence Science Centre  
Metcalfe House  
Delhi-110054

4. Shri James Sudhir  
Technical Officer (B)  
Defence Science Centre  
Metcalfe House  
Delhi-110054

5. Shri O.P. Hooda  
Technical Officer (B)  
S.S.P.L., Lucknow Road  
Timarpur  
Delhi-110054

6. Shri Praveen Kumar  
Technical Officer (A)  
S.S.P.L., Lucknow Road  
Timarpur  
Delhi-110054

- Applicants

(By Advocate - Shri S.K. Gupta)

Versus

1. Union of India, through  
Secretary,  
Ministry of Defence, South Block  
New Delhi

2. Scientific Advisor to R.M.  
Department of Defence Research  
and Development Organisation, South Block,  
New Delhi

*kr* - Respondents

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Heard.

2. The applicants who are working in the Office of Respondent no. 2 have filed a representation vide Annexure A-2 seeking certain incentives which have already been granted to other scientists in the department. They have prayed that a direction be issued to respondents to dispose of their representations.

3. This OA is disposed of at the admission stage itself with a direction to respondents to dispose of the representations filed by applicants within a period of three months by a detailed, speaking and reasoned order. No costs.

4. A copy of the OA be also sent to respondents alongwith this order.

  
(Kuldip Singh)  
Member (J)

/dinesh/